

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.02.2020 (MONDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors. With	Ritwik Sahay	M R Venkatesh
2.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt. Ltd. & Anr. Vs. Chain Tools & Products Pvt. Ltd. & Ors.	Shikhar Shrivastava	M R Venkatesh
3.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta
4.	Comp. App. (AT) No.265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
5.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
6.	Comp. App. (AT) No. 11 of 2020	Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr.	Anando Mukherjee	

For Hearing

7.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	Purti Marwaha
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By Order**-sd/-****Registrar**